

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.102-103/2017 in
Petition(s) for Special Leave to Appeal (C) No(s).8398-8399/2005

(Arising out of impugned final judgment and order dated 19/12/2003 in CWP No. 1138/2003 19/03/2004 in RA No. 130/2004 19/12/2003 in CW No. 85/2003 19/03/2004 in CW No. 85/2003 passed by the High Court Of Delhi At New Delhi)

SUPER BAZAR KARAMCHARI DALIT SANGH & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)
(For directions and office report)

Date : 13/04/2017 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s)/
applicant(s) Mr. S.W.A. Qadri,Adv.
 Mr. Jubair Ahmad Khan,Adv.
 Mr. Zaid Ali,Adv.
 Mr. Tamim Qadri,Adv.
 Mr. Mudasir Nabi,Adv.
 Ms. Monika Gang,Adv.
 For Mr. Lakshmi Raman Singh,Adv.

For Respondent(s)
UOI Ms. Pinky Anand,ASG
 Ms. Sunita Sharma,Adv.
 Ms. Binu Tamta,Adv.
 Mr. Raj Bahadur,Adv.
 Mr. Samrath Singh Nagpal,Adv.
 For Ms. Sushma Suri,Adv.

M/s.Writers &
Publishers Ltd. Mr. N.K. Mody,Sr.Adv.
 Mr. Ankur Mody,Adv.
 For Mr. M.P. Shorawala,Adv.

Mr. Loknath Rath,Adv.
Dr. Sanjay Gupta,Adv.
Mr. Arun Kumar Singh,Adv.
For Dr. Sushil Balwada,Adv.

Ms. Rekha Giri,Adv.
Mr. R.K. Kapoor,Adv.
For Mr. Anis Ahmed Khan,Adv.

Mr. Vishnu B. Saharya,Adv.
Mr. Viresh B. Saharya,Adv.
For M/s Saharya & Co.,Adv.

Mr. Mohit Chaudhary,Adv.
Ms. Puja Sharma,Adv.
Mr. Kunal Sachdeva,Adv.
Mr. Iman Ali,Adv.

Mr. Pankaj Pandey,Adv.

M/s Mitter & Mitter Co.,Adv.
Dr. Kailash Chand,Adv.
Mr. Aruneshwar Gupta,Adv.
Mr. Arvind Kumar Gupta,Adv.
Mr. Bimal Roy Jad,Adv.
Mr. C.D. Singh,Adv.
Mr. D.N. Goburdhan,Adv.
Mr. K.R. Sasiprabhu,Adv.
Mr. P. Narasimhan,Adv.
Mr. Prashant Bhushan,Adv.
Mr. Ravindra Kumar,Adv.
Mr. Surya Kant,Adv.
Mr. V.K. Verma,Adv.
Ms. Aruna Gupta,Adv.
Ms. Jyoti Mendiratta,Adv.
Ms. Kaveeta Wadia,Adv.
Ms. S. Janani,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A.Nos.102-103 of 2017, returnable
on 27.4.2017.

Mr. N.K. Mody, learned senior counsel, appearing on
behalf of Mr. M.P. Shorawala, Advocate-on-Record, accepts
notice for M/s. Writers and Publishers Ltd.

(Sarita Purohit)
Court Master

(Renuka Sadana)
Assistant Registrar